NATIONAL COMPANY LAW TRIBUNAL PRINCIPAL BENCH NEW DELIII

C.P NO. 3/2015 CA NO.

CORAM:

PRESENT: CHIEF JUSTICE M. M. KUMAR Hon'ble President

> SH. S. K. MOHAPATRA Hon'ble Member (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF PRINCIPAL BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 3.08.2016

NAME OF THE COMPANY:

SFIO

Vs.

M/s. Greenearth Resources and Projects Ltd. & Ors.

SECTION OF THE COMPANIES ACT: 388(B)

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Order

Reply to CA 206/C-1/2016 and CA 207/C-1/2016 has been filed and a copy thereof has been furnished to the Counsel for the applicant — Respondents who seeks time to file the rejoinder. Let the rejoinder be filed within 2 weeks with a copy in advance to the counsel opposite. Learned counsel for the Petitioner-SFIO in CP 3/2015 states the report required to be furnished to Respondents is voluminous and has requested for further two weeks time to supply the copies. Let the needful be done within two weeks.

List for arguments on 19th September, 2016.

(CHIEF JUSTICE M.M. KUMAR)

PRESIDENT

(S.K. MOHAPATRA)

MEMBER (T)

(A.K. Arora) 3.8.2016